

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 110(ND)2017
C. A. NO.

CORAM:

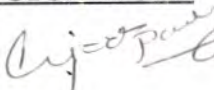

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

**NAME OF THE COMPANY: M/s. Amar Singh Bhadauria V/s. M/s. Sky Blue Properties Pvt. Ltd. &
Ors**

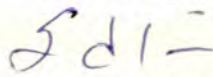
SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CS RANJEET PANDEY	PCS	Respondent 2	
2.	RAJIV K ADLAKHA	PCS	Petitioner	

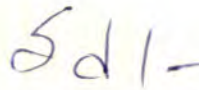
Order

Mr. Ranjeet Pandey, practising Company Secretariat of the respondent company, is present. Notice is accepted on behalf of the respondent no. 2 to 4. Let reply be filed by the respondents within 2 weeks. In the meantime, the respondents shall not sell, transfer alienate or encumber flats no. 110,704,111,501,605, 505 & 612 assigned to the petition as per resolution dated 17 January 2017 till the further orders.

To come up on 12th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]